

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**OFFICE ORDER**

The following officials shall perform their duties at Rouse Avenue District Court Complex, New Delhi on the date mentioned against their names from 25.07.2020 to 31.07.2020 (10.00AM to 5.00PM) ,subject to strict observance of the condition qua Covid 19 prevention guidelines of Safe distancing and Aarogya Setu App etc.

<b><u>CASH/FINE &amp; AUDIT BRANCH</u></b>				
<b>Sr. No.</b>	<b>Name of the officials</b>	<b>Designation</b>	<b>Date</b>	<b>Mobile no.</b>
1	Sh.Mahesh Sharma	Sr.Judicial Assistant/Branch Incharge	30/07/2020	9910177588
2	Sh.Rakesh Kumar	Sr.Judicial Assistant/Cashier	25/07/2020 28/07/2020 31/07/2020	9013215216
3	Ms.Varsha Sharma	Judicial Assistant	27/07/2020 29/07/2020	9213920379

This order has been issued with the prior approval of Ld. District & Sessions Judge, RADC.

Sd/-  
**(VIMAL KUMAR YADAV)**  
Officer Incharge (Administeration Branch)/  
Spl. Judge (PC Act) CBI, RADC, Delhi.

No. E-7435-7439/DJ/Lockdown/Admn/RADC/2020

Dated: 24.07.2020

**Copy forwarded digitally to:**

1. The Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi
2. The concerned Branch Incharge at Rouse Avenue Court, New Delhi with the request to circulate amongst the staff working under their control.
3. Branch Incharge, Leave Section, RADC for information and leave record.
4. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
5. PS to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sd/-  
Officer In-Charge (Admin), RADC  
Rouse Avenue Court Complex  
New Delhi

